

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A.No. 1733/1995

New Delhi this the 19th Day of September, 1995. Hon'ble Shri A.V.Haridasan, Vice Chairman (J) Hon'ble Shri R.K.Ahooja, Member (A)

1. Shri Dwarka Ram,
 Shri Babu Lal,
 R/o D-120, Gali No. 1,
 New Anarkali,
 New Delhi-110 051.

فانتعاب

Presently working as:

Junior Field Officer in Track III Branch, Railway Board HQ, New Delhi.

2. Shri Gulshan Rai,
 S/o Shri Devi Diyal,
 R/O 110-D, Arambagh Quarters,
 New Delhi-1±10 055.

OS-II, P-32, Stores Branch, HQrs. Northern Railway, ABaroda House
New Delhi-110 001.

Applicants

(By Advocate: S/Shri R. Doraiswami & Sant Singh)

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- 1. Union of India,
 through Secretary to the Govt. of India,
 Dept. of Supply 'C' Wing,
 Nirman Bhawan,
 New Delhi-110 001.
- Director General of Supplies & Disposals, Jeewan Tara, No. 5 Sansad Marg, New Delhi-110 001.
- Ministry of Railways (Rly. Board), through Executive Director, Rail Bhawan, Rafi Marg, New Delhi-110 001.
- 4. General Manager, Northern Railway, Baroda House, New Delhi-110 001.

Respondents

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ORDER (Oral)

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

After hearing the learned counsel of the applicant for sometime, the counsel seeks permission to withdraw the application. Permission is granted. The O.A. is dismissed as withdrawn.

(R.K. Ahooja) Member (A)

(A.V. Haridasan) Vice Chaireman (J)

Mittal